

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
QUESTION NO. 1672
TO BE ANSWERED ON 16.12.2022

ANGANWADI BUILDINGS IN JHARKHAND

1672. DR NISHIKANT DUBEY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi Centres in Jharkhand which presently do not have their own buildings, district-wise;
- (b) the details of Anganwadi buildings sanctioned in last three years;
- (c) number of Anganwadi buildings where no work has been started since approval was granted along with the reasons therefor; and
- (d) whether any timeline has been fixed by the Government to start the work, if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) As reported by the State Government of Jharkhand, district-wise number Anganwadi Centres (AWCs) which do not have their own buildings is Annexed.

(b) to (d) During the 14th Finance Commission, an amount of Rs.1297.02 crore was released to States/UTs for construction of 1,15,348 AWC buildings in Convergence with MGNREGS, out of which construction of 57,021 has been completed upto 31.12.2021 and construction of 58,327 AWC buildings is under progress. As informed by the State Governments/UT Administrations, the work of construction of AWC buildings could not commence due to land issues, non-identification of land, non-finalization of land, outbreak of COVID-19 pandemic etc. Due to this, fixation of timeline for construction of AWC buildings is not feasible. However, recently the Anganwadi Services Scheme has been subsumed under Saksham Anganwadi and Poshan 2.0. In order to resolve the issue and speed-up the pace of construction of AWCs, under the revised Scheme, sharing ratio has been restored to its original norms prevailing prior to November 2017 i.e. GOI contribution of Rs.2 lakh per AWC on the extant cost sharing ratio (60:40 for States/UT with Legislature; 90:10 for NE & Himalayan States; and 100:0 for UTs without Legislature). The GOI contribution would also be released upfront, instead of on reimbursement basis.

Annexure

Annexure Referred in Reply to Part (a) of Lok Sabha Unstarred Question No.1672 for answer on 16.12.2022 raised by Dr. Nishikant Dubey regarding “Anganwadi Buildings in Jharkhand” indicating District-wise number of AWCs without own Buildings in Jharkhand

S. No.	Name of District	No. of AWCs	No. of AWCs without Own Buildings
1.	Bokaro	2256	1130
2.	Chatra	1124	220
3.	Deoghar	1567	485
4.	Dhanbad	2231	1147
5.	Dumka	2060	867
6..	East singhbhum	1722	838
7.	Garhwa	1330	629
8.	Giridih	2431	715
9.	Godda	1791	456
10.	Gumla	1670	414
11.	Hazaribagh	1770	684
12.	Jamtara	1189	492
13.	Khunti	840	287
14.	Koderma	751	130
15.	Latehar	962	99
16.	Lohardaga	749	96
17.	Pakur	1167	331
18.	Palamu	2595	1719
19.	Ramgarh	1042	555
20.	Ranchi	2832	1207
21.	Sahebganj	1688	731
22.	Seraikela	1370	565
23.	Simdega	965	97
24.	West Singhbhum	2330	590
Total		38432	14484
